

**GOVERNMENT OF GOA**

**COURT OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH GOA, PANAJI – 403 001.**

Contact No. 0832 2230796

Fax No. 0832 2226724

No. DSC/COND-416/2016/ 10823

Dated: 20.10.2016

**NOTICE**

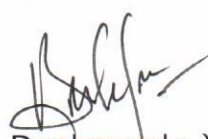
Whereas sealed tenders were invited by the Principal District and Sessions Judge, North Goa, Panaji to dispose off condemned vehicle (i.e. Maruti Esteem car) by Auction Notice dated 27/09/2016 and tenders were received and opened on 19/10/2016.

And whereas in terms of Order No.7-4-2013/Fin.(Exp.) dated 08/07/2013, where the bid received is more than 25% below the upset price, the Department is required to display the details of the vehicle, the upset price and the highest bid received (only the amount) on the Notice Board and website for the general public to respond to the Notice.

Now therefore, General public is hereby given a time limit of 15 days with effect from 20/10/2016 to 03/11/2016 in order to respond to this Notice. It is further informed that application will have to be accompanied by a Demand Draft for an amount equal to 25% of the price quoted in sealed envelope.

Lot No.	Description of vehicle	No. of vehicle	Upset Value	Highest bid
1	Maruti Esteem car bearing registration No. GA-01-G-3449	1 no.	Rs.60,000/-	Rs.10,000/-



  
( B. P. Deshpande )  
Principal District & Sessions Judge,  
North Goa, Panaji

Copy to:-

1. The Principal Chief Engineer, P.W.D., Altinho, Panaji, Goa, for information.
2. The Joint Secretary (Finance), Finance Department, Secretariat, Porvorim, Goa, for information.
3. The Joint Secretary/O.S.D. to Chief Minister, Secretariat, Porvorim, Goa, for information.
4. Office Notice Board.